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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **ITA 1620/2006**
COMMISSIONER OF INCOME TAX DEL Appellant
Through
Mr.R.D.Jolly, Sr.Standing counsel
versus
PARVEEN INDUSTRIES P.LTD. Respondent
Through

CORAM:
HON'BLE MR. JUSTICE VIKRAMAJIT SEN
HON'BLE DR. JUSTICE S. MURALIDHAR

% **ORDER**
29.11.2006

Heard.

Similar questions came up for consideration before this Court in ITA 887/2005 which was dismissed on September, 21st, 2005.

We are also of the same view.

Appeal is dismissed.

VIKRAMAJIT SEN, J

S. MURALIDHAR, J

NOVEMBER 29, 2006
nj